

Dr - 9/10/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM Bareilly

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						<p>The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p>
<p><u>NIL</u></p>						

Prepared by
Ch. R. Singh

[Signature]
Chief Judicial Magistrate
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI) ACCOUNT IN STATE BANK OF INDIA)

9/1/19

in the Court of ACJMI

Case No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

Addl. Chief Judicial Magistrate-Is.
Bareilly